							SI No.					
								SI No. Name of Creditor Identification No.				
								Identification No.				
							Date of levelbe		Date of Claim received			
							Amount ciallinea	Date of receipt Amount Claimed				
							admitted	Amount of claim				
								Nature of claim			Name of the Corp	
							security interest	Amount covered by	Detai	Operational (porate Debtor: ER TE	
				The second secon			guarantee	Amount covered by	Details of Claims Admitted	Creditors (Other than W	KTILES LIMITED; Date of	
								Whether related party?		Operational Creditors (Other than Workmen and Employees and Government Dues)	Name of the Corporate Debtor: ER TEXTILES LIMITED; Date of Commencement of CIRP: 14.01.2022; List of Creditors as on: 06.02.2022	Annexure-8
							CoC	% of voting share in		d Government Dues)	14.01.2022; List of Credito	
							claim	% of voting share in contingent coc claim			ors as on: 06.02.	
							Amount of any mutual dues, Amount of claim not that may be set off admitted		Amount of any mutual dues,		2022	
								Amount of claim not admitted				
	Veilleadori		Verification	Amount of Claim under								
							Remarks, if any					

ANUP KUMAR SINGH INSOLVENCY PROFESSIONAI IP Registration No.- IBBI/IPA-001/IP-P00153 2017-2018/10322